

ANNEXURE-A- RELATED PARTY

S.No.	Name of Creditor	Details of Claim Received			Details of claim admitted			Whether related party?	% of Voting Share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee							
1			0	0	0	0	0	0.00%	0	0	0	0	0	
Total			0	0	0	0	0	0.00%	0	0	0	0	0	

ANNEXURE-B- UNRELATED PARTY

S.No.	Name of Creditor	Details of Claim Received			Details of claim admitted			Whether related party?	% of Voting Share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee							
1	Bank of Baroda	01-01-25	55,35,56,737	55,35,56,737	SFC	55,35,56,737	55,35,56,737	No	39.70%	0	0	0	0	Note 1
2	Koark Mahindra Bank Ltd	06-01-25	53,95,640	53,95,640	SFC	53,95,640	0	No	0.39%	0	0	0	0	Note 2
3	The South Indian Bank Ltd	01-01-25	17,61,93,034	17,61,93,034	SFC	17,61,93,034	17,61,93,034	No	12.64%	0	0	0	0	Note 3
4	IDFC First Bank Ltd	06-01-25	9,44,18,229	9,42,87,839	SFC	9,42,87,839	9,42,87,839	No	6.76%	0	0	0	1,30,390	Note 4
5	Karamion Fund acting through Milcon Creditria Trusteeship Services Limited	09-01-25	8,60,61,602	8,60,61,602	SFC	8,60,61,602	0	No	6.17%	0	0	0	0	Note 5
Total			91,56,25,242	91,54,94,852	0	91,54,94,852	82,40,37,610	0	65.66%	0	0	0	1,30,390	

Security Interest

Note 1 Primary: First Part Passu hypothecation charge on all existing and future current assets of the borrower.

Collateral: First Part Passu hypothecation charge on all existing and future movable fixed assets of the Borrower. (Excluding assets exclusively funded by any lender).

Personal Guarantee of Navveen Munjal

Note 2 Second part passu hypothecation charge on all existing and future current asset, movable Fixed assets of borrower (excluding assets exclusively funded by term loan from KMBL).

Second Charge on project related MFA funded by KMBL of Rs. 40 Cr.

Note 3 First Partpassu charge on entire Current Assets and Movable Fixed Assets (excluding MFA exclusively funded by TL from Other Banks/ FIS NBFCs and FDRs charged to other Banks.

Personal Guarantee of Navveen Munjal

Note 4 First part passu charge on Immovable Fixed Assets and current assets both present and future

Exclusive Charge on Movable Fixed Assets both present and future (except exclusively charged to any lender)

Personal Guarantee of Navveen Munjal

Reverse claimed amount received on 19.02.2025

Note 5 Second charge of HYPOTHECATED PROPERTIES : Inventory, trade receivables and fixed assets

SUMMARY						
S.No.	Particulars	No. of claims	Claim Claimed (amount in Rs.)	No. of claims	Claim Admitted (amount in Rs.)	Claim under verification (Amount in Rs.)
1	Related Party	0	0	0	0	0
2	Unrelated Party	5	91,56,25,242	5	91,54,94,852	1,30,390
	Grand Total	5	91,56,25,242	5	91,54,94,852	1,30,390

Voting Percentage
65.66%

